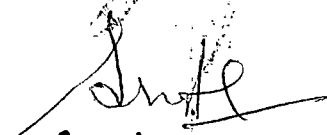


C. A. T. Bench, Jaipur

Date of Order	Orders
4.4.2001 copy sent to applicant vide 3007 per 19.1.2001 Received 18.4.2001	None for the petitioner Mr. Hemant Gupta - proxy of Mr. M. R. Singh - Council for NTP. The Council for the opposite party submits that the order passed by this Tribunal on 2.5.2000 has already been complied with and the petitioner has been regularised w.e.f. 1.10.91 vide order dated 22.3.2001. He produced a photocopy of the order and the same has been taken on record. In view of the compliance made by the opposite party, we do not find any basis to proceed further in this Contempt petition. No case of contempt is made out against the opposite party and the Contempt petition is dismissed as such. Notices issued to the opposite party are discharged.  (N.P. Nowani) M(A)  (S.K. Agarwal) M(J)